

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/213/2016  
NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others  
NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

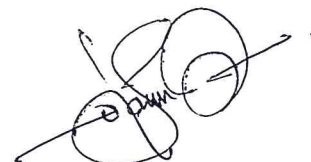
1. Imthiaz Ahmed  
for K. Goutham Kumar

Counsel for Respondents

Imthiaz

2. Solaman Chechi  
for Mr. Srikanth Mahan, Pcs

for petitioners



**ORDER**

Counsels for both the parties are present. Counsel for Respondent prayed for time to file memo adopting the reply filed by R1, on behalf of R2 to R16 within one week, thereafter, the Petitioner will file rejoinder. Put up on **12.09.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)